106 Written Answers to

[RAJYA SABHA]

Projects of NER

2871. SHRI KAMAKHYA PRASAD TASA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that this Ministry is responsible for infrastructure development in North Eastern Region (NER);

(b) if so, the details thereof;

(c) whether the State Governments have submitted their projects priority list and if so, the details thereof, State-wise; and

(d) the number of projects sanctioned during the last two years under the North East Special Infrastructure Development Scheme (NESIDS), State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) and (b) No, Sir. The concerned Ministries/Departments of Government of India as well as State Governments are primarily responsible for infrastructure development as per their mandate. The Ministry of Development of North Eastern Region also does gap funding for some projects as per extant guidelines of the schemes of the Ministry.

(c) and (d) Under the North East Special Infrastructure Development Scheme (NESIDS) of this Ministry, projects are recommended for sanction in a meeting co-chaired by Chief Secretaries of State Governments. State-wise list of projects sanctioned under NESIDS in the last two years is given below:—

State	No. of projects
Arunachal Pradesh	16
Assam	5
Manipur	5
Meghalaya	6
Mizoram	3
Nagaland	0
Sikkim	2
Tripura	2
Total	39